Human resources in the Ministry

1795. DR. E.M. SUDARSANA NATCHIAPPAN : Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Ministry is having sufficient human resources to handle the issue of minorities *i.e.* religious, linguistic and ethnic minorities in such a large country; and
- (b) if so, how many staff are working in the Ministry and to what extent the modern technological support has been provided to them?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) and (b) Ministry of Minority Affairs has the working strength of 69 regular officers and staff against the sanctioned strength of 98. Attempts are being made to fill up vacant posts. However, to augment the manpower on need basis, personnel are engaged on contract basis. The computers, printers, fax machines and internet connections have been provided to the officers and staff of the Ministry along with back-up support from NIC.

Judicial power to National Commission for Minorities

†1796. SHRI RAM VILAS PASWAN : Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that National Commission for Minorities (NCM) does not have judicial powers;

[†] Original notice of the question was received in Hindi.